

MR. DEPUTY CHAIRMAN: The question is:

"That the Bill be returned."

The motion was adopted.

**ANNOUNCEMENT *RE*
ELECTIONS TO PUBLIC
ACCOUNTS COMMITTEE**

MR. DEPUTY CHAIRMAN: The Chairman has fixed 3 P.M. on Tues-

day, April 29, 1958, as the time before which > a Member may withdraw his candidature for the Public Accounts Committee.

The House stands adjourned till 11 A.M. tomorrow.

The House then adjourned at one minute past five of the clock till eleven of the clock on Tuesday, the 29th April 1958.